

Administration has reported that they have not received any such complaint. According to them, the Fair Price Shop holders are allowed to register upto 6000 cereal units but relaxation has been granted to the Fair Price Shops functioning in Rashtrapati Bhavan and it can register over and above this limit. There is no limit fixed for Kerosene Oil licencees, H. V. Oil licencees and Coal Licencees. Any dealer can register any number of cards with him. The Delhi Administration has also stated that there is no proposal with them to open any new Fair price shop in Rashtrapati Bhavan. So far as opening of a branch of Super Bazar is concerned the Co-operative Store Ltd., (Super Bazar) New Delhi, do not have any proposal to open a branch in the North Avenue. However, a branch of the Super Bazar is functioning close by in Willingdon Hospital premises.

†Government Jobs for Physically Handicapped Persons

1726. SHRI SALIL KUMAR GANGULI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the question of reservation of seats in Govt. jobs for the physically handicapped persons has been under Government's consideration for the last so many years;

(b) if so, what are the reasons therefor; and

(c) by when Government propose to take a decision to introduce the Bill for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c) Government is currently exploring the scope and feasibility for making reservation of posts for the physically handicapped persons in consultation with the various authorities.

†Sugar Unit for Export

1801. SHRI DEORAO PATEL:
SHRI S. W. DHABE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a proposal has been made by the Maharashtra Government to the Central Government for setting up hundred per cent export-oriented sugar plant in that State; and

(b) if so, what decision Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) No such proposal has been received in the Ministry of Agriculture & Irrigation.

(b) Does not arise.

12 Noon

REFERENCE TO NOTICE OF PRIVILEGE MOTION

श्री रबी राय (उड़ीसा): प्वाइंट आफ ऑर्डर। मैं आप का ध्यान खीचना चाहता हूँ, सभापति महोदय, एक महत्वपूर्ण विषय की ओर। आप को याद होगा कि 13 तारीख को मैं ने एक प्रिविलेज मोशन का नोटिस दिया था जिस के सम्बन्ध में कल रात आपके दफ्तर से खबर मिली कि आप उम को उठाने की इजाजत नहीं दे रहे हैं। आप से मैं अनुरोध करता हूँ कि आप अपने इस फैसले पर पुनर्विचार करें क्यों कि हम कों लगता है कि इस बारे में जो हम लोगों का मुख्य निवेदन है उसको आप ने सुना नहीं। आप उसे सुन ले हाउस के अन्दर ताकि आपको अपने फसले पर पुनर्विचार करने में सहायित हो। हमारा कन्टेशन है कि जो नोटिस हमने आपको दिया था वह इस सिलसिले में था कि 13 तारीख को हमारा सवाल था श्री आई० के० गुजराल से और वह सवाल इस प्रकार था :—